

Neglect of Indian Institute of Integration Medicine

2922. PROF. SAIF-UD-DIN SOZ: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Indian Institute of Integrative Medicine under the Council of Scientific and Industrial Research is totally neglected by the Ministry; and

(b) whether the Minister is aware that, among its other ailments, it has more than two dozen employees who have not been regularised during the last 12-15 years?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI ASHWANI KUMAR): (a) No Sir. On the contrary Indian Institute of Integrative Medicine (IIIM) in J&K is an important laboratory of CSIR in the area of affordable healthcare and medicinal, aromatic plants.

(b) There is no ailment in CSIR-IIIM, and it has played an important role in the economic development of the region. At present, there is no employee directly engaged by the Indian Institute of Integrative Medicine (IIIM) who has not been regularised. For the field job and some other activities like security, gardening etc., job work is awarded to a contractor from time to time to ensure the most efficient delivery of service in keeping with requirements.

Dams in earthquake prone areas

2923. SHRI K.N. BALAGOPAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details about the names and status of dams in the country which are situated in earthquake prone zones;

(b) the age of these dams; and

(c) the recommendations, if any, about the safety of these dams given by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) India has been divided from seismic aspects into four zones II, III, IV and V. Each dam lies in any of the above zones depending upon the location of the dams. The National Register of Large Dams (NRLD) maintained by Central Water Commission (CWC) keeps a record of dams classified as large, as per information furnished by different State Governments from time to